

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :18-08-2026

Date : 18.08.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Sea
60629/2026	18.08.2026	BLAPL-2997/2026	PK SAHOO	C.O.		Order Dtd. 2026-08-17	BAIL-1	(Se No-
60630/2026	18.08.2026	BLAPL-3006/2026	PK SAHOO	C.O.		Order Dtd. 2026-08-17	BAIL-2	(Se No-
60631/2026	18.08.2026	BLAPL-3006/2026	PK SAHOO	C.O.		Order Dtd. 2026-08-17	BAIL-2	(Se No-
60632/2026	18.08.2026	BLAPL-1768/2026	BB MALICK	C.O.		Order Dtd. 2026-08-17		(Se No-
60636/2026	18.08.2026	RSA-244/2023	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-11-12	SECOND APPEAL	(Se No-
60639/2026	18.08.2026	CRLMC-2725/2026	M.R.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-08-12		(Se No-
60641/2026	18.08.2026	CRLMC-2462/2026	P.K.RATH	C.O.	COURT NO. 23	Order Dtd. 2026-08-12	CRIMINAL MISC	(Se No-
60642/2026	18.08.2026	WP (C) - 26093/2026	B. B. MALICK	C.O.	COURT NO. 23	Order Dtd. 2026-08-17	WRIT BRANCH (DIVISION BENCH-2)	(Se No-109
60643/2026	18.08.2026	CRLMC-2693/2026	G.JOYASINGH	C.O.	COURT NO. 23	Order Dtd. 2026-08-12	CRIMINAL MISC	(Se No-
60644/2026	18.08.2026	WP (C) - 24036/2026	S.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-09-11		(Se No-
60645/2026	18.08.2026	CRLMC-2719/2026	H.K.TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2026-08-12		(Se No-
60646/2026	18.08.2026	WP (C) - 26106/2026	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2026-08-17	WRIT BRANCH-3	(Se No-33)
60647/2026	18.08.2026	CRLMC-2724/2026	N.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-08-12	CRIMINAL MISC	(Se No-
60648/2026	18.08.2026	WP (C) - 26106/2026	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-08-17	WRIT BRANCH-3	(Se No-33)
60649/2026	18.08.2026	CRLMC-2623/2026	N.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-08-12		(Se No-33)
60651/2026	18.08.2026	WP (C) - 23797/2026	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-
60652/2026	18.08.2026	CRLREV-642/2025	P.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2026-08-12		(Se No-

	60653/2026	18.08.2026	WP (C) – 22278/2026	T.K.MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 108
	60654/2026	18.08.2026	WP (C) – 25086/2026	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14	WRIT BRANCH-6	(Se No- 35)
	60655/2026	18.08.2026	MACA- 540/2025	A.K.SRICHANDAN	C.O.	COURT NO. 1	Order Dtd. 2026- 08-13		(Se No- 35)
	60656/2026	18.08.2026	MACA- 869/2025	P.K.PARIDA	C.O.	COURT NO. 3	Order Dtd. 2026- 08-27		(Se No- 35)
	60657/2026	18.08.2026	CMP- 1302/2026	M.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026- 09-03		(Se No- 35)
	60659/2026	18.08.2026	MACA- 1290/2025	Z.NAIK	C.O.	COURT NO. 6	Order Dtd. 2026- 08-13		(Se No- 35)
	60660/2026	18.08.2026	MACA- 1256/2024	J.DEHURY	C.O.	COURT NO. 3	Order Dtd. 2026- 08-13		(Se No- 35)
	60661/2026	18.08.2026	BLAPL- 2796/2026	T.R.DAS	C.O.	COURT NO. 3	Order Dtd. 2026- 08-17		(Se No- 35)
	60662/2026	18.08.2026	MACA- 1256/2024	A.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2026- 08-13		(Se No- 35)
	60663/2026	18.08.2026	MACA- 540/2025	A.K.PARIDA	C.O.	COURT NO. 3	Order Dtd. 2026- 08-13		(Se No- 35)
	60664/2026	18.08.2026	CRLMC- 2727/2026	M.R.BARIK	C.O.	COURT NO. 3	Order Dtd. 2026- 08-12		(Se No- 35)
	60665/2026	18.08.2026	CONTC- 5359/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026- 09-11		(Se No- 35)
	60666/2026	18.08.2026	CRLMC- 31/2025	S.K.SARAN	C.O.	COURT NO. 15	Order Dtd. 9999- 12-31		(Se No- 35)
	60668/2026	18.08.2026	CMP- 1315/2026	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2026- 08-13		(Se No- 35)
	60669/2026	18.08.2026	CMP- 845/2026	B.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026- 09-01		(Se No- 35)
	60671/2026	18.08.2026	CRLA- 1044/2024	H.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026- 09-18		(Se No- 35)
	60672/2026	18.08.2026	CRLA- 1004/2024	P.K.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31		(Se No- 35)
	60673/2026	18.08.2026	CRLMC- 2411/2026	S.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026- 08-12		(Se No-

									35)
	60674/2026	18.08.2026	CMP-1247/2026	G.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se No-35)
	60675/2026	18.08.2026	WP (C) - 24035/2026	S BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-08-27		(Se No-35)
	60677/2026	18.08.2026	CRLMP-1105/2026	M.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-08-11		(Se No-35)
	60678/2026	18.08.2026	CRLMC-2498/2026	R.CH.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-35)
	60679/2026	18.08.2026	WP (C) - 2102/2002	G K TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-06-23	WRIT BRANCH (DIVISION BENCH-3)	(Se No-118)
	60680/2026	18.08.2026	CRLMC-2769/2026	B.R.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-08-14		(Se No-118)
	60681/2026	18.08.2026	CMP-1247/2026	G.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se No-118)
	60682/2026	18.08.2026	WP (C) - 14911/2026	S BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-08-05	WRIT BRANCH-3	(Se No-12)
	60683/2026	18.08.2026	CONTC-5280/2026	B.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-08-14		(Se No-12)
	60684/2026	18.08.2026	WP (C) - 14975/2026	S BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-08-05	WRIT BRANCH-5	(Se No-21)
	60685/2026	18.08.2026	WP (C) - 6425/2026	J.PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-08-14	WRIT BRANCH-2	(Se No-)
	60686/2026	18.08.2026	WP (C) - 21086/2026	S.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No-)
	60687/2026	18.08.2026	RPFAM-60/2026	S.BARIK	C.O.	COURT NO. 16	Order Dtd. 2026-10-05		(Se No-)
	60688/2026	18.08.2026	WP (C) - 30881/2025	S K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Se No-)
	60689/2026	18.08.2026	WP (C) - 23500/2026	B.N. PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-08-17	WRIT BRANCH-3	(Se No-33)
	60691/2026	18.08.2026	WP (C) - 22882/2026	R K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-09-03		(Se No-33)
	60692/2026	18.08.2026	WP (C) - 21086/2026	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No-33)
	60693/2026	18.08.2026	WP (C) - 24578/2026	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-08-14	WRIT BRANCH (DIVISION	(Se No-109)

								BENCH-2)	
	60694/2026	18.08.2026	WP (C) – 24162/2026	K K NATH	C.O.	COURT NO. 1	Order Dtd. 2026- 08-11	WRIT BRANCH-5	(Se No- 21)
	60695/2026	18.08.2026	WP (C) – 18830/2026	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 119
	60696/2026	18.08.2026	WP (C) – 18955/2026	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31		(Se No- 119
	60697/2026	18.08.2026	WP (C) – 18960/2026	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 103
	60698/2026	18.08.2026	WP (C) – 23262/2026	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14	WRIT BRANCH-6	(Se No- 54)
	60700/2026	18.08.2026	WP (C) – 23758/2026	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31	WRIT BRANCH-1	(Se No-
	60701/2026	18.08.2026	WP (C) – 24022/2026	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14	WRIT BRANCH-1	(Se No- 49)
	60702/2026	18.08.2026	WP (C) – 23262/2026	T. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14	WRIT BRANCH-6	(Se No- 54)
	60704/2026	18.08.2026	WP (C) – 22848/2026	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 114
	60705/2026	18.08.2026	WP (C) – 20237/2026	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 116
	60707/2026	18.08.2026	WP (C) – 19653/2026	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999- 12-31		(Se No- 116
	60708/2026	18.08.2026	WP (C) – 16026/2026	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026- 08-14	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 110
	60709/2026	18.08.2026	WP (C) – 5905/2026	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026- 08-14		(Se No- 110
	60710/2026	18.08.2026	WP (C) – 37153/2023	L N SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026- 08-14	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 123
	60711/2026	18.08.2026	WP (C) – 5905/2026	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026- 08-14		(Se No- 123
	60712/2026	18.08.2026	WP (C) – 8689/2018	S R BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026- 08-14	WRIT BRANCH (DIVISION	(Se No- 108

								BENCH-1)	
60714/2026	18.08.2026	WP (C) – 23704/2026	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2026- 09-18	WRIT BRANCH-1	(Se No-	
60716/2026	18.08.2026	WP (C) – 22184/2026	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14	WRIT BRANCH-7	(Se No- 18)	
60718/2026	18.08.2026	WP (C) – 23797/2026	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31	WRIT BRANCH-1	(Se No-	
60719/2026	18.08.2026	WP (C) – 23441/2026	B.M.PANDA	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH-8	(Se No- 60)	
60720/2026	18.08.2026	WP (C) – 25565/2026	S.DASH	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 106)	
60722/2026	18.08.2026	WP (C) – 8689/2018	L K NAYEK	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 108)	
60723/2026	18.08.2026	WP (C) – 25199/2026	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH-1	(Se No-	
60724/2026	18.08.2026	WP (C) – 14988/2026	P.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2026- 08-06	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 106)	
60726/2026	18.08.2026	WP (C) – 33592/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026- 08-28	WRIT BRANCH-7	(Se No- 44)	
60727/2026	18.08.2026	WP (C) – 25459/2026	T.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026- 11-09		(Se No- 44)	
60728/2026	18.08.2026	WP (C) – 25994/2026	L.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026- 08-17	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 109)	
60730/2026	18.08.2026	MSA- 26/2026	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026- 11-05		(Se No- 109)	
60731/2026	18.08.2026	CRLMC- 4621/2024	S.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2026- 10-31		(Se No- 109)	
60732/2026	18.08.2026	BLAPL- 5410/2026	M MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026- 08-17		(Se No- 109)	
60733/2026	18.08.2026	BLAPL- 4956/2026	PK BARIK	C.O.	COURT NO. 15	Order Dtd. 2026- 08-17	BAIL-1	(Se No- 15)	
60734/2026	18.08.2026	BLAPL- 4983/2026	PC DAS 2	C.O.	COURT NO. 15	Order Dtd. 2026- 08-17		(Se No- 15)	
60735/2026	18.08.2026	BLAPL- 4118/2026	NK ROUT	C.O.	COURT NO. 15	Order Dtd. 2026- 08-17	BAIL-2	(Se No- 16)	

	60736/2026	18.08.2026	BLAPL-5356/2026	SK DASH	C.O.	COURT NO. 15	Order Dtd. 2026-08-17		(Se No-16)
	60737/2026	18.08.2026	BLAPL-2785/2026	N SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-08-17		(Se No-16)
	60738/2026	18.08.2026	BLAPL-2532/2026	S SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-08-17		(Se No-16)
	60739/2026	18.08.2026	BLAPL-2125/2026	TR DAS	C.O.	COURT NO. 15	Order Dtd. 2026-08-17	BAIL-2	(Se No-11)
	60740/2026	18.08.2026	BLAPL-3756/2026	PK BARIK	C.O.	COURT NO. 15	Order Dtd. 2026-08-17		(Se No-11)
	60741/2026	18.08.2026	BLAPL-5294/2026	UP BAG	C.O.	COURT NO. 15	Order Dtd. 2026-08-17	BAIL-2	(Se No-10)
	60742/2026	18.08.2026	BLAPL-5145/2026	UP BAG	C.O.	COURT NO. 15	Order Dtd. 2026-08-17		(Se No-10)
	60744/2026	18.08.2026	BLAPL-5341/2026	SR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-08-17		(Se No-10)
	60745/2026	18.08.2026	CRLMC-2317/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-08-11		(Se No-10)
	60747/2026	18.08.2026	WP (C) - 26006/2026	B.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-08-17	WRIT BRANCH-3	(Se No-51)
	60748/2026	18.08.2026	WP (C) - 25971/2026	B.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-08-17	WRIT BRANCH-3	(Se No-51)
	60749/2026	18.08.2026	WP (C) - 25973/2026	B.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-08-17	WRIT BRANCH (DIVISION BENCH-2)	(Se No-112)
	60750/2026	18.08.2026	WP (C) - 36630/2025	K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-08-12	WRIT BRANCH-1	(Se No-51)
0	60751/2026	18.08.2026	WP (C) - 25995/2026	B.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-08-17	WRIT BRANCH-3	(Se No-51)
1	60752/2026	18.08.2026	WP (C) - 25029/2026	M BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-11-09		(Se No-51)
2	60754/2026	18.08.2026	WP (C) - 26003/2026	B.SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-08-17		(Se No-51)
3	60755/2026	18.08.2026	WP (C) - 11256/2025	KSHITISH	C.O.	COURT NO. 12	Order Dtd. 2026-08-17	WRIT BRANCH-8	(Se No-40)
4	60756/2026	18.08.2026	WP (C) - 25321/2026	D.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-10-16	WRIT BRANCH-3	(Se No-51)

5	60757/2026	18.08.2026	WP (C) – 16181/2026	M.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026- 08-14	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 105
6	60758/2026	18.08.2026	WP (C) – 22900/2026	M. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31		(Se No- 105
7	60759/2026	18.08.2026	CMP– 1015/2016	K MANDAL	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14		(Se No- 105
8	60760/2026	18.08.2026	WP (C) – 17527/2026	S. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2026- 08-14	WRIT BRANCH-1	(Se No- 49)
9	60761/2026	18.08.2026	WP (C) – 25177/2026	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH-6	(Se No- 35)
0	60762/2026	18.08.2026	CMP– 1568/2016	H T NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026- 08-13	WRIT BRANCH-8	(Se No- 40)
1	60763/2026	18.08.2026	WP (C) – 25206/2026	S.C. D.DASH	C.O.	COURT NO. 23	Order Dtd. 2026- 11-12		(Se No- 40)
2	60764/2026	18.08.2026	WP (C) – 26161/2026	M. NAIK	C.O.	COURT NO. 23	Order Dtd. 2026- 09-10	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 121
3	60766/2026	18.08.2026	WP (C) – 26153/2026	M. NAIK	C.O.	COURT NO. 23	Order Dtd. 2026- 11-04	WRIT BRANCH-1	(Se No- 30)
4	60768/2026	18.08.2026	CRLREV– 413/2003	R.M.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026- 08-03	CRIMINAL REVISION	(Se No-
5	60775/2026	18.08.2026	WP (C) – 25952/2026	K. BARAL	C.O.	COURT NO. 23	Order Dtd. 2026- 08-14	WRIT BRANCH-8	(Se No- 39)
6	60787/2026	18.08.2026	WP (C) – 25075/2026	B. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2026- 08-13		(Se No- 39)
7	60788/2026	18.08.2026	WP (C) – 24864/2026	B.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2026- 08-13	WRIT BRANCH-8	(Se No- 40)
8	60789/2026	18.08.2026	WP (C) – 23792/2026	B.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2026- 08-13		(Se No- 40)
9	60790/2026	18.08.2026	WP (C) – 25874/2026	B.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2026- 08-17	WRIT BRANCH-3	(Se No- 14)
0	60791/2026	18.08.2026	WP (C) – 22807/2026	B. K. SETHI	C.O.	COURT NO. 20	Order Dtd. 2026- 08-14		(Se No- 14)
1	60792/2026	18.08.2026	ABLAPL– 9366/2026	PK BEHERA	C.O.	COURT NO. 20	Order Dtd. 2026- 08-17		(Se No- 14)
2	60793/2026	18.08.2026	WP (C) – 22806/2026	B.K. SETHI	C.O.	COURT NO. 20	Order Dtd. 2026- 08-14	WRIT BRANCH-4	(Se No-

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3	60794/2026	18.08.2026	ABLAPL-4811/2026	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-14	BAIL-1	(Se No-14)
4	60795/2026	18.08.2026	WP (C) - 17798/2026	U.P. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-14	WRIT BRANCH-2	(Se No-50)
5	60797/2026	18.08.2026	WP (C) - 37153/2023	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-14	WRIT BRANCH (DIVISION BENCH-3)	(Se No-123)
6	60798/2026	18.08.2026	ABLAPL-7405/2026	MANGU NANDY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17		(Se No-123)
7	60799/2026	18.08.2026	BLAPL-5392/2026	DJ SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17		(Se No-123)
8	60800/2026	18.08.2026	BLAPL-4011/2026	RK MALICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17	BAIL-2	(Se No-)
9	60801/2026	18.08.2026	BLAPL-5487/2026	RK MALICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17		(Se No-)
0	60802/2026	18.08.2026	FAO-36/2026	I.C.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-13	MISC. APPEAL SEC.	(Se No-)
1	60803/2026	18.08.2026	FAO-36/2026	Z.NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-13	MISC. APPEAL SEC.	(Se No-)
2	60804/2026	18.08.2026	FAO-212/2026	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-14		(Se No-)
3	60805/2026	18.08.2026	FAO-220/2025	S.K.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-14		(Se No-)
4	60806/2026	18.08.2026	FAO-220/2025	B.R.SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-14		(Se No-)
5	60807/2026	18.08.2026	FAO-473/2025	S.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-14		(Se No-)
6	60808/2026	18.08.2026	CONTC-4556/2026	A.K.RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17		(Se No-)
7	60809/2026	18.08.2026	CONTC-4847/2026	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17		(Se No-)
8	60810/2026	18.08.2026	CONTC-4840/2026	P.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17		(Se No-)
9	60811/2026	18.08.2026	CONTC-4849/2026	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17	CONTEMPT	(Se No-)
0	60812/2026	18.08.2026	CONTC-4850/2026	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17		(Se No-)
1	60813/2026	18.08.2026	CONTC-4851/2026	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17		(Se No-)
2	60814/2026	18.08.2026	CONTC-4853/2026	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17		(Se No-)
3	60816/2026	18.08.2026	WP (C) - 11740/2013	N.C.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-10	WRIT BRANCH-4	(Se No-38)

4	60817/2026	18.08.2026	WP (C) – 21490/2026	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH-8	(Se No- 29)
5	60818/2026	18.08.2026	WP (C) – 854/2022	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2026- 05-11	WRIT BRANCH-7	(Se No- 44)
6	60819/2026	18.08.2026	WP (C) – 856/2022	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2026- 05-11	WRIT BRANCH-7	(Se No- 44)
7	60820/2026	18.08.2026	WP (C) – 23526/2026	A.K.RAY	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 111)
8	60821/2026	18.08.2026	WP (C) – 23917/2026	S.DASH	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH-1	(Se No- 111)
9	60822/2026	18.08.2026	WP (C) – 25195/2026	S.DASH	C.O.	COURT NO. 1		WRIT BRANCH-5	(Se No- 23)
0	60823/2026	18.08.2026	WP (C) – 25355/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17		(Se No- 23)
1	60825/2026	18.08.2026	WP (C) – 25378/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17		(Se No- 23)
2	60826/2026	18.08.2026	WP (C) – 25381/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 105)
3	60828/2026	18.08.2026	WP (C) – 25411/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH-8	(Se No- 29)
4	60829/2026	18.08.2026	WP (C) – 7234/2026	G.N.SETHI	C.O.	COURT NO. 1	Order Dtd. 2026- 10-05		(Se No- 29)
5	60831/2026	18.08.2026	WP (C) – 20014/2024	B.C.PANDA	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17		(Se No- 29)
6	60832/2026	18.08.2026	CONTC– 4834/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	CONTEMPT	(Se No- 105)
7	60833/2026	18.08.2026	CONTC– 4822/2026	G.JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17		(Se No- 105)
8	60834/2026	18.08.2026	CONTC– 4823/2026	G.JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17		(Se No- 105)
9	60835/2026	18.08.2026	WP (C) – 13952/2015	R.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH-8	(Se No- 40)
0	60836/2026	18.08.2026	WP (C) – 20399/2026	H.K.PATRA	C.O.	COURT NO. 1	Order Dtd. 2026- 08-04	WRIT BRANCH-4	(Se No- 58)
1	60837/2026	18.08.2026	WP (C) – 3023/2018	R.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH-1	(Se No- 58)
2	60838/2026	18.08.2026	WP (C) – 25423/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH-7	(Se No- 58)

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3	60839/2026	18.08.2026	WP (C) – 25346/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17		(Se No- 44)
4	60840/2026	18.08.2026	WP (C) – 21379/2025	S.K.PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17		(Se No- 44)
5	60841/2026	18.08.2026	WP (C) – 21379/2025	P.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17		(Se No- 44)
6	60843/2026	18.08.2026	WP (C) – 26016/2026	B.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	WRIT BRANCH-7	(Se No- 55)
7	60844/2026	18.08.2026	CRLMC- 2372/2012	M.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026- 08-17	CRIMINAL MISC	(Se No-
8	60845/2026	18.08.2026	CRLA- 1206/2022	D.P.DASH	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMINAL APPEAL	(Se No-
9	60846/2026	18.08.2026	CRLA- 1401/2023	R.K.BARIK	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMINAL APPEAL	(Se No-
0	60847/2026	18.08.2026	COPET- 42/2014	S K SAMINA	C.O.	COURT NO. 23	Order Dtd. 2016- 10-07		(Se No-
1	60849/2026	18.08.2026	COPET- 42/2014	S K SAMINA	C.O.	COURT NO. 23	Order Dtd. 2016- 10-07		(Se No-
2	60852/2026	18.08.2026	WP (C) – 8469/2026	RESHMA BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026- 08-17	WRIT BRANCH-1	(Se No-
3	60853/2026	18.08.2026	CRLA- 1400/2023	N.C.SINHA	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMINAL APPEAL	(Se No-
4	60854/2026	18.08.2026	WP (C) – 25194/2026	D BISWAL	C.O.	COURT NO. 5	Order Dtd. 2026- 08-17		(Se No-
5	60855/2026	18.08.2026	CRLMP- 771/2026	R.K.SAHU	C.O.	COURT NO. 8	Order Dtd. 2026- 09-01		(Se No-
6	60858/2026	18.08.2026	WP (C) – 25694/2026	S.K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026- 08-14		(Se No-
7	60881/2026	18.08.2026	BLAPL- 5155/2026	AK JATI	C.O.	COURT NO. 8	Order Dtd. 2026- 08-17		(Se No-
8	60891/2026	18.08.2026	CRLA- 724/2026	S NAYAK	C.O.	COURT NO. 15	Order Dtd. 9999- 12-31		(Se No-
9	60893/2026	18.08.2026	CRLA- 1223/2025	R PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31		(Se No-
0	60894/2026	18.08.2026	CRLA- 722/2026	M MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999- 12-31		(Se No-
1	60895/2026	18.08.2026	CRLA- 710/2026	C.R.SATPATHY	C.O.	COURT NO. 15	Order Dtd. 9999- 12-31	CRIMINAL APPEAL	(Se No-
2	60896/2026	18.08.2026	CRLA- 710/2026	C.R.SATPATHY	C.O.	COURT NO. 15	Order Dtd. 9999- 12-31	CRIMINAL APPEAL	(Se No-
3	60897/2026	18.08.2026	CRLA- 148/2026	S.BARIK	C.O.	COURT NO. 15	Order Dtd. 9999- 12-31		(Se No-
4	60898/2026	18.08.2026	WP (C) – 24584/2026	K.K. NATH	C.O.	COURT NO. 15	Order Dtd. 2026- 08-17	WRIT BRANCH-7	(Se No- 10)
5	60899/2026	18.08.2026	CRLA-	B N MAHAPATRA	C.O.	COURT NO.	Order Dtd. 9999-		(Se

			12/2026			6	12-31		No-10)
6	60900/2026	18.08.2026	WP (C) – 25778/2026	S.S. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-08-17		(Se No-10)
7	60901/2026	18.08.2026	CRLMC-5364/2025	M MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-08-12		(Se No-10)
8	60903/2026	18.08.2026	CRLMA-17/2025	B. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-08-17		(Se No-10)
9	60904/2026	18.08.2026	WP (C) – 24609/2026	R. K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-08-17	WRIT BRANCH-5	(Se No-23)
0	60905/2026	18.08.2026	CRLMA-17/2025	P.MUDULI	C.O.	COURT NO. 6	Order Dtd. 2026-08-17		(Se No-23)
1	60906/2026	18.08.2026	WP (C) – 15916/2025	D.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2026-08-13	WRIT BRANCH-6	(Se No-25)
2	60944/2026	18.08.2026	WP (C) – 19415/2026	P.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2026-08-17	WRIT BRANCH-7	(Se No-48)
3	60948/2026	18.08.2026	WP (C) – 19814/2026	P.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2026-08-17		(Se No-48)
4	60952/2026	18.08.2026	WP (C) – 14354/2026	L.K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-08-17	WRIT BRANCH (DIVISION BENCH-1)	(Se No-103)
5	60954/2026	18.08.2026	CMP-1349/2026	ANITA MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-08-25		(Se No-103)
6	60955/2026	18.08.2026	WP (C) – 24595/2026	S.DHIR	C.O.	COURT NO. 6	Order Dtd. 2026-08-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120)
7	60956/2026	18.08.2026	WP (C) – 19804/2026	U.P. BAG	C.O.	COURT NO. 6	Order Dtd. 2026-08-13	WRIT BRANCH (DIVISION BENCH-1)	(Se No-106)
8	60957/2026	18.08.2026	WP (C) – 19738/2026	U. P. BAG	C.O.	COURT NO. 6	Order Dtd. 2026-08-13	WRIT BRANCH-1	(Se No-31)
9	60958/2026	18.08.2026	WP (C) – 19674/2026	U.P. BAG	C.O.	COURT NO. 6	Order Dtd. 2026-08-13		(Se No-31)
0	60959/2026	18.08.2026	WP (C) – 19875/2026	U.P. BAG	C.O.	COURT NO. 6	Order Dtd. 2026-08-13	WRIT BRANCH (DIVISION BENCH-1)	(Se No-106)
1	60960/2026	18.08.2026	WP (C) – 20226/2026	U.P. BAG	C.O.	COURT NO. 6	Order Dtd. 2026-08-13		(Se No-106)

2	60961/2026	18.08.2026	WP (C) – 20691/2026	U.P. BAG	C.O.	COURT NO. 6	Order Dtd. 2026- 08-13	WRIT BRANCH-2	(Se No-
3	60962/2026	18.08.2026	WP (C) – 23816/2026	U.P. BAG	C.O.	COURT NO. 6	Order Dtd. 2026- 08-13	WRIT BRANCH-2	(Se No- 34)
4	60963/2026	18.08.2026	WP (C) – 24687/2026	U.P. BAG	C.O.	COURT NO. 6	Order Dtd. 2026- 08-13	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 111
5	60964/2026	18.08.2026	CRLA- 1181/2023	S.K.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026- 07-31	CRIMINAL APPEAL	(Se No-
6	60965/2026	18.08.2026	CRLA- 1098/2023	G R JENA	C.O.	COURT NO. 6	Order Dtd. 2026- 07-31	CRIMINAL APPEAL	(Se No-
7	60966/2026	18.08.2026	WP (C) – 14957/2026	U.P. BAG	C.O.	COURT NO. 6	Order Dtd. 2026- 08-13	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 120
8	60967/2026	18.08.2026	CRLA- 1132/2023	S K SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026- 07-31	CRIMINAL APPEAL	(Se No-
9	60968/2026	18.08.2026	WP (C) – 14743/2026	U.P. BAG	C.O.	COURT NO. 20	Order Dtd. 2026- 08-13	WRIT BRANCH-6	(Se No- 35)
0	60969/2026	18.08.2026	CRLA- 1163/2023	S.K SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2026- 07-31	CRIMINAL APPEAL	(Se No-
1	60970/2026	18.08.2026	WP (C) – 17930/2026	T. K.MANDAL	C.O.	COURT NO. 8	Order Dtd. 2026- 08-24	WRIT BRANCH-5	(Se No- 47)
2	60971/2026	18.08.2026	WP (C) – 27098/2024	B.K.PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026- 08-31		(Se No- 47)
3	60972/2026	18.08.2026	WP (C) – 35554/2025	S.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026- 08-17		(Se No- 47)
4	60974/2026	18.08.2026	WP (C) – 25867/2026	P.K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2026- 09-01		(Se No- 47)
5	60975/2026	18.08.2026	WP (C) – 19299/2026	J.LENKA	C.O.	COURT NO. 6	Order Dtd. 2026- 08-17	WRIT BRANCH-3	(Se No- 13)
6	60984/2026	18.08.2026	WP (C) – 25987/2026	L SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026- 08-17		(Se No- 13)
7	60987/2026	18.08.2026	WP (C) – 25990/2026	L SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026- 08-17	WRIT BRANCH-8	(Se No- 40)
8	60990/2026	18.08.2026	WP (C) – 25998/2026	L SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026- 08-17		(Se No- 40)
9	60999/2026	18.08.2026	JCRLA- 10/2026	M.DAS	C.O.	COURT NO. 15	Order Dtd. 9999- 12-31		(Se No- 40)
0	61000/2026	18.08.2026	WP (C) – 26140/2026	A.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026- 08-17	WRIT BRANCH-4	(Se No-

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1	61018/2026	18.08.2026	WP (C) – 8819/2025	K.N.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026- 08-14		(Se No- 37)
2	61019/2026	18.08.2026	WP (C) – 8819/2025	B.K.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2026- 08-14		(Se No- 37)
3	61020/2026	18.08.2026	WP (C) – 5440/2025	B.K.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2026- 08-14	WRIT BRANCH-3	(Se No- 13)
4	60633/2026	18.08.2026	ABLAPL- 9221/2026	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026- 08-13		(Se No- 13)
5	60634/2026	18.08.2026	FAO- 509/2014	MAHADEV SAHU	GENERAL		Entire Order	MISC. APPEAL SEC.	(Se No-
6	60635/2026	18.08.2026	WP (C) – 10644/2011	SWAPNAJYOTI JENA	GENERAL		Annexure		(Se No-
7	60637/2026	18.08.2026	WP (C) – 24896/2026	SWAGAT PATI	GENERAL		Entire Document		(Se No-
8	60638/2026	18.08.2026	MATA- 114/2026	DEBA KUMAR RATH	GENERAL		Entire Brief		(Se No-
9	60650/2026	18.08.2026	BLAPL- 5145/2026	RUDRA PARIJA	GENERAL		Order Dtd. 2026- 08-17		(Se No-
0	60658/2026	18.08.2026	BLAPL- 2546/2026	BIDYADHAR PANDA	GENERAL		Order Dtd. 2026- 08-17	BAIL-1	(Se No- 15)
1	60667/2026	18.08.2026	WA- 1264/2024	CHIDANANDA BHAGABATI	GENERAL		Order Dtd. 2026- 07-14	WRIT APPEAL	(Se No-
2	60670/2026	18.08.2026	TRP (C) – 72/2023	JITU NAIK	GENERAL		Final Order	M.J.C.	(Se No-
3	60676/2026	18.08.2026	MATA- 29/2025	ASHOK KUMAR SARANGI	GENERAL		Entire Document		(Se No-
4	60690/2026	18.08.2026	MATA- 381/2025	ASHOK KUMAR SARANGI	GENERAL		Entire Document		(Se No-
5	60699/2026	18.08.2026	WP (C) – 25195/2026	SWAPNAJYOTI JENA	GENERAL		Order Dtd. 2026- 08-17	WRIT BRANCH-5	(Se No- 23)
6	60703/2026	18.08.2026	ABLAPL- 9245/2026	BISWARANJAN DALAI	GENERAL		Order Dtd. 2026- 08-17		(Se No- 23)
7	60706/2026	18.08.2026	CRLMC- 2783/2026	PREETAM MISHRA	GENERAL		Order Dtd. 2026- 08-17		(Se No- 23)
8	60713/2026	18.08.2026	CMP- 1287/2026	SWAPNAJYOTI JENA	GENERAL		Order Dtd. 2026- 08-17		(Se No- 23)
9	60715/2026	18.08.2026	MATA- 125/2025	ASHOK KUMAR SARANGI	GENERAL		Entire Document		(Se No- 23)
0	60717/2026	18.08.2026	ABLAPL- 9327/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026- 08-17		(Se No- 23)

1	60721/2026	18.08.2026	CRLMC-2816/2026	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2026-08-17		(Se No-23)
2	60725/2026	18.08.2026	WP (C) - 12919/2026	SAMARENDRA BEURA	GENERAL		Order Dtd. 2026-08-17	WRIT BRANCH-3	(Se No-11)
3	60729/2026	18.08.2026	MATA-2/2023	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Se No-)
4	60746/2026	18.08.2026	CONTC-3758/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-08-14		(Se No-)
5	60753/2026	18.08.2026	WP (C) - 24717/2026	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2026-08-17	WRIT BRANCH-3	(Se No-14)
6	60765/2026	18.08.2026	WP (C) - 21975/2025	GIRISH KUMAR SUNDARAY	GENERAL		Petition		(Se No-14)
7	60785/2026	18.08.2026	WP (C) - 4527/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCH-2	(Se No-45)
8	60786/2026	18.08.2026	WP (C) - 37163/2025	ANNADA SANKAR BALIARSINGH	GENERAL		Order Dtd. 2026-08-17	WRIT BRANCH-7	(Se No-15)
9	60796/2026	18.08.2026	WA-1319/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-04	WRIT APPEAL	(Se No-)
0	60815/2026	18.08.2026	BLAPL-7529/2026	BIRAJA PRASAD NANDA	GENERAL		Entire Document		(Se No-)
1	60824/2026	18.08.2026	BLAPL-6848/2026	BIRAJA PRASAD NANDA	GENERAL		Entire Document		(Se No-)
2	60827/2026	18.08.2026	ABLAPL-9329/2026	BIRAJA PRASAD NANDA	GENERAL		Order Dtd. 2026-08-17		(Se No-)
3	60830/2026	18.08.2026	ABLAPL-9328/2026	BIRAJA PRASAD NANDA	GENERAL		Order Dtd. 2026-08-17		(Se No-)
4	60865/2026	18.08.2026	WP (C) - 32589/2024	BISWANATH BEHERA	GENERAL		Entire Brief	WRIT BRANCH-3	(Se No-33)
5	60872/2026	18.08.2026	WP (C) - 12090/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-08-14	WRIT BRANCH-7	(Se No-18)
6	60878/2026	18.08.2026	ABLAPL-8017/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-08-17		(Se No-18)
7	60879/2026	18.08.2026	WA-1761/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-02	WRIT APPEAL	(Se No-)
8	60883/2026	18.08.2026	BLAPL-2451/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-08-17		(Se No-)
9	60888/2026	18.08.2026	CMP-388/2026	URMILA SAHOO	GENERAL		Order Dtd. 2026-08-14		(Se No-)
0	60902/2026	18.08.2026	ABLAPL-9439/2026	OM PRAKASH SARAN	GENERAL		Order Dtd. 2026-08-18	BAIL-2	(Se No-16)
1	61010/2026	18.08.2026	CRLA-627/2026	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2026-08-14	CRIMINAL APPEAL	(Se No-12)

2	61017/2026	18.08.2026	BLAPL-2769/2026	GULZAR SINGH	GENERAL		Final Order	BAIL-2	(Se No-
3	60640/2026	18.08.2026	WP (C) - 25320/2026	S.BARIK	GENERAL		Order Dtd. 2026- 08-14		(Se No-
4	60743/2026	18.08.2026	WP (C) - 14216/2026	M K MALLICK	GENERAL		Order Dtd. 2026- 08-13	WRIT BRANCH-2	(Se No-
5	60767/2026	18.08.2026	RVWPET- 12/2022	N SWAIN	GENERAL		Order Dtd. 2026- 07-27	CIVIL REVISION	(Se No-
6	60769/2026	18.08.2026	ABLAPL- 1613/2023	P MUDULI	GENERAL		Order Dtd. 2023- 03-09	BAIL-1	(Se No-
7	60770/2026	18.08.2026	WP (C) - 9563/2025	K C SWAIN	GENERAL		Order Dtd. 2026- 08-17	WRIT BRANCH-8	(Se No- 39)
8	60771/2026	18.08.2026	WP (C) - 23586/2026	P K MISHRA	GENERAL		Order Dtd. 2026- 08-17	WRIT BRANCH-6	(Se No- 25)
9	60772/2026	18.08.2026	WP (C) - 23543/2026	P K MISHRA	GENERAL		Order Dtd. 2026- 08-17	WRIT BRANCH-1	(Se No-
0	60773/2026	18.08.2026	CRLMC- 2789/2026	P K MISHRA	GENERAL		Order Dtd. 2026- 08-17		(Se No-
1	60774/2026	18.08.2026	CRLMP- 1102/2026	P K MISHRA	GENERAL		Order Dtd. 2026- 08-17		(Se No-
2	60776/2026	18.08.2026	WP (C) - 26932/2024	S SAMAL	GENERAL		Order Dtd. 2026- 08-17		(Se No-
3	60777/2026	18.08.2026	BLAPL- 2826/2026	S SAMAL	GENERAL		Order Dtd. 2026- 08-17		(Se No-
4	60778/2026	18.08.2026	WP (C) - 24884/2026	R K BISOI	GENERAL		Order Dtd. 2026- 08-17		(Se No-
5	60779/2026	18.08.2026	ABLAPL- 8183/2026	R K BARIK	GENERAL		Order Dtd. 2026- 08-17	BAIL-2	(Se No- 17)
6	60780/2026	18.08.2026	CRLMC- 2818/2026	R K BARIK	GENERAL		Order Dtd. 2026- 08-17		(Se No- 17)
7	60781/2026	18.08.2026	ABLAPL- 9392/2026	R K BARIK	GENERAL		Order Dtd. 2026- 08-17		(Se No- 17)
8	60782/2026	18.08.2026	CRLMC- 2817/2026	R K BARIK	GENERAL		Order Dtd. 2026- 08-17		(Se No- 17)
9	60783/2026	18.08.2026	ABLAPL- 9417/2026	R K BARIK	GENERAL		Order Dtd. 2026- 08-17		(Se No- 17)
0	60784/2026	18.08.2026	ABLAPL- 9415/2026	R K BARIK	GENERAL		Order Dtd. 2026- 08-17		(Se No- 17)
1	60842/2026	18.08.2026	CRLMC- 1142/2025	RABINDRA NATH PRUSTY	GENERAL		Order Dtd. 2026- 08-11	CRIMINAL MISC	(Se No-
2	60848/2026	18.08.2026	BLAPL- 5142/2026	N. SAHOO	GENERAL		Order Dtd. 2026- 08-11		(Se No-
3	60850/2026	18.08.2026	CRLMC- 2353/2026	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2026- 08-12	CRIMINAL MISC	(Se No-

4	60851/2026	18.08.2026	WP (C) - 31678/2025	B SAMAL	GENERAL		Order Dtd. 2025- 11-24	WRIT BRANCH-7	(Se No- 18)
5	60856/2026	18.08.2026	WP (C) - 6212/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026- 08-17	WRIT BRANCH-3	(Se No- 28)
6	60857/2026	18.08.2026	ABLAPL- 7344/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026- 08-18		(Se No- 28)
7	60859/2026	18.08.2026	WP (C) - 7448/2006	M R ROUTRAY	GENERAL		Order Dtd. 2006- 08-24		(Se No- 28)
8	60860/2026	18.08.2026	WP (C) - 7441/2016	P BEHERA	GENERAL		Order Dtd. 2016- 05-17		(Se No- 28)
9	60861/2026	18.08.2026	ABLAPL- 7319/2026	HIMANSHU KUMAR BHOL	GENERAL		Order Dtd. 2026- 08-17		(Se No- 28)
0	60862/2026	18.08.2026	WP (C) - 13915/2018	N K ROUT	GENERAL		Order Dtd. 2023- 02-16	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 108)
1	60863/2026	18.08.2026	CRLMC- 2037/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 9999- 12-31		(Se No- 108)
2	60864/2026	18.08.2026	ABLAPL- 9177/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026- 08-13		(Se No- 108)
3	60866/2026	18.08.2026	WP (C) - 496/2023	M R PANDA	GENERAL		Order Dtd. 2026- 08-07	WRIT BRANCH-3	(Se No- 33)
4	60867/2026	18.08.2026	CRLMC- 1564/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026- 08-17		(Se No- 33)
5	60868/2026	18.08.2026	BLAPL- 2769/2026	NIRANJAN ROUT	GENERAL		Order Dtd. 2026- 08-17	BAIL-2	(Se No-
6	60869/2026	18.08.2026	MACA- 1290/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026- 08-13		(Se No-
7	60870/2026	18.08.2026	CRLMC- 188/2022	S MOHANTY	GENERAL			CRIMINAL MISC	(Se No-
8	60871/2026	18.08.2026	BLAPL- 13096/2013	P K MOHANTY	GENERAL				(Se No-
9	60873/2026	18.08.2026	CRLMA- 299/2023	S MOHANTY	GENERAL			BAIL-2	(Se No-
0	60874/2026	18.08.2026	WP (C) - 19750/2019	A MISHRA	GENERAL			WRIT BRANCH-2	(Se No-
1	60875/2026	18.08.2026	WP (C) - 19749/2019	A MISHRA	GENERAL			WRIT BRANCH-2	(Se No-
2	60876/2026	18.08.2026	WP (C) - 19748/2019	A MISHRA	GENERAL			WRIT BRANCH-2	(Se No-
3	60877/2026	18.08.2026	WP (C) - 13211/2016	N SAHOO	GENERAL				(Se No-
4	60880/2026	18.08.2026	CRA-	B S SWAIN	GENERAL			CRIMINAL	(Se

			247/2000					APPEAL	No-10)
5	60882/2026	18.08.2026	WP (C) – 10790/2008	R K BEHERA	GENERAL			WRIT BRANCH-2	(Se No-
6	60884/2026	18.08.2026	MACA-1256/2016	G JAYASINGH	GENERAL			MISC. APPEAL SEC.	(Se No-
7	60885/2026	18.08.2026	MACA-1255/2016	G JAYASINGH	GENERAL			MISC. APPEAL SEC.	(Se No-
8	60886/2026	18.08.2026	MACA-1254/2016	G JAYASINGH	GENERAL			MISC. APPEAL SEC.	(Se No-
9	60887/2026	18.08.2026	ABLAPL-1809/2017	M NANDY	GENERAL		Order Dtd. 2017-06-30		(Se No-
0	60889/2026	18.08.2026	MACA-1252/2016	G JAYASINGH	GENERAL			MISC. APPEAL SEC.	(Se No-
1	60890/2026	18.08.2026	WP (C) – 12491/2008	N ROUT	GENERAL				(Se No-
2	60892/2026	18.08.2026	CRLMC-1309/2022	P K MOHANTY	GENERAL			CRIMINAL MISC	(Se No-
3	60907/2026	18.08.2026	CONTC-4844/2026	G D MUDULI	GENERAL		Order Dtd. 2026-08-07		(Se No-
4	60908/2026	18.08.2026	CONTC-4843/2026	G D MUDULI	GENERAL		Order Dtd. 2026-08-07		(Se No-
5	60909/2026	18.08.2026	CMP-328/2026	P K JENA	GENERAL		Order Dtd. 2026-08-07		(Se No-
6	60910/2026	18.08.2026	ABLAPL-9247/2026	M R ROUTRAY	GENERAL		Order Dtd. 2026-08-07		(Se No-
7	60911/2026	18.08.2026	CONTC-4826/2026	C R NAYAK	GENERAL		Order Dtd. 2026-08-07		(Se No-
8	60912/2026	18.08.2026	CRLMC-997/2024	P K MOHANTY	GENERAL		Order Dtd. 2026-08-07	CRIMINAL MISC	(Se No-
9	60913/2026	18.08.2026	WP (C) – 24139/2026	J. D. MUDULI	GENERAL		Order Dtd. 2026-08-17	WRIT BRANCH-7	(Se No-44)
0	60914/2026	18.08.2026	CRLMC-993/2024	P K MOHANTY	GENERAL		Order Dtd. 2026-08-07	CRIMINAL MISC	(Se No-
1	60915/2026	18.08.2026	ABLAPL-6428/2026	K K NATH	GENERAL		Order Dtd. 2026-08-07		(Se No-
2	60916/2026	18.08.2026	ABLAPL-9362/2026	K K NATH	GENERAL		Order Dtd. 2026-08-07	BAIL-1	(Se No-
3	60917/2026	18.08.2026	ABLAPL-9372/2026	L C BEHERA	GENERAL		Order Dtd. 2026-08-07		(Se No-
4	60918/2026	18.08.2026	WP (C) – 19682/2026	P BEHERA	GENERAL		Order Dtd. 2026-08-07		(Se No-
5	60919/2026	18.08.2026	WP (C) – 23928/2026	P BEHERA	GENERAL		Order Dtd. 2026-08-07	WRIT BRANCH-6	(Se No-54)
6	60920/2026	18.08.2026	FAO-723/2026	D BISWAL	GENERAL		Order Dtd. 2026-08-07		(Se No-

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7	60921/2026	18.08.2026	ABLAPL-9400/2026	P K JENA	GENERAL		Order Dtd. 2026-08-07		(Se No-54)
8	60922/2026	18.08.2026	RSA-349/2024	P K DAS	GENERAL		Order Dtd. 2026-08-07		(Se No-54)
9	60923/2026	18.08.2026	CONTC-4874/2026	C R NAYAK	GENERAL		Order Dtd. 2026-08-07		(Se No-54)
0	60924/2026	18.08.2026	BLAPL-4929/2026	M K MOHANTY	GENERAL		Order Dtd. 2026-08-07		(Se No-54)
1	60925/2026	18.08.2026	CONTC-3776/2026	D BISWAL	GENERAL		Order Dtd. 2026-08-07	CONTEMPT	(Se No-
2	60926/2026	18.08.2026	ABLAPL-8423/2025	MANOJ KUMAR PANI	GENERAL		Affidavit		(Se No-
3	60927/2026	18.08.2026	WP (C) - 22200/2026	S S MOHANTY	GENERAL		Order Dtd. 2026-08-07	WRIT BRANCH-2	(Se No-34)
4	60928/2026	18.08.2026	CONTC-4344/2026	R K BEHERA	GENERAL		Order Dtd. 2026-08-07		(Se No-34)
5	60929/2026	18.08.2026	CRLMP-1044/2026	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2026-08-17		(Se No-34)
6	60930/2026	18.08.2026	ABLAPL-9345/2026	S K SWAIN	GENERAL		Order Dtd. 2026-08-07	BAIL-1	(Se No-
7	60931/2026	18.08.2026	WP (C) - 9172/2025	R MOHANTY	GENERAL		Order Dtd. 2026-08-07	WRIT BRANCH-6	(Se No-16)
8	60932/2026	18.08.2026	WP (C) - 23598/2026	B BARIK	GENERAL		Order Dtd. 2026-08-07	WRIT BRANCH-4	(Se No-52)
9	60933/2026	18.08.2026	WP (C) - 23018/2026	B BARIK	GENERAL		Order Dtd. 2026-08-07	WRIT BRANCH-5	(Se No-53)
0	60934/2026	18.08.2026	WP (C) - 23530/2026	B BARIK	GENERAL		Order Dtd. 2026-08-07		(Se No-53)
1	60935/2026	18.08.2026	WP (C) - 23370/2026	B BARIK	GENERAL		Order Dtd. 2026-08-07	WRIT BRANCH-7	(Se No-44)
2	60936/2026	18.08.2026	WP (C) - 14717/2026	B BARIK	GENERAL		Order Dtd. 2026-08-07	WRIT BRANCH-6	(Se No-16)
3	60937/2026	18.08.2026	WP (C) - 23330/2026	SARAT KUMAR PRADHAN	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-34)
4	60938/2026	18.08.2026	WP (C) - 23360/2026	B BARIK	GENERAL		Order Dtd. 2026-08-07	WRIT BRANCH-7	(Se No-18)
5	60939/2026	18.08.2026	WP (C) -	B BARIK	GENERAL		Order Dtd. 2026-		(Se

			23345/2026				08-07		No-18)
6	60940/2026	18.08.2026	WP (C) – 23364/2026	B BARIK	GENERAL		Order Dtd. 2026-08-07		(Se No-18)
7	60941/2026	18.08.2026	WP (C) – 23913/2026	SARAT KUMAR PRADHAN	GENERAL		PetitionAnnexure,		(Se No-18)
8	60942/2026	18.08.2026	WP (C) – 18396/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-08-07		(Se No-18)
9	60943/2026	18.08.2026	ABLAPL-9347/2026	A K JATI	GENERAL		Order Dtd. 2026-08-07		(Se No-18)
0	60945/2026	18.08.2026	WP (C) – 1477/2026	B K SWAIN	GENERAL		Order Dtd. 2026-08-07	WRIT BRANCH (DIVISION BENCH-2)	(Se No-111)
1	60946/2026	18.08.2026	ABLAPL-9388/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-17	BAIL-1	(Se No-111)
2	60947/2026	18.08.2026	WP (C) – 25288/2026	B K SWAIN	GENERAL		Order Dtd. 2026-08-07	WRIT BRANCH-6	(Se No-16)
3	60949/2026	18.08.2026	CRLMC-2531/2026	S P PAL	GENERAL		Order Dtd. 2026-08-07		(Se No-16)
4	60950/2026	18.08.2026	ABLAPL-9370/2026	HIMANSHU KUMAR BHOL	GENERAL		Order Dtd. 2026-08-17		(Se No-16)
5	60951/2026	18.08.2026	WP (C) – 23332/2026	SARAT KUMAR PRADHAN	GENERAL		PetitionAnnexure,	WRIT BRANCH-5	(Se No-21)
6	60953/2026	18.08.2026	WP (C) – 23487/2026	SARAT KUMAR PRADHAN	GENERAL		PetitionAnnexure,	WRIT BRANCH (DIVISION BENCH-1)	(Se No-108)
7	60973/2026	18.08.2026	CRLMP-123/2026	PK JENA	GENERAL		Order Dtd. 2026-06-30		(Se No-108)
8	60976/2026	18.08.2026	CRLREV-753/2024	B BEHERA	GENERAL		Order Dtd. 2026-08-12		(Se No-108)
9	60977/2026	18.08.2026	BLAPL-5085/2026	B BEHERA	GENERAL		Order Dtd. 2026-08-17		(Se No-108)
0	60978/2026	18.08.2026	OJC-2327/1990	D K TRIPATHY	GENERAL		Order Dtd. 1992-12-23		(Se No-108)
1	60979/2026	18.08.2026	CONTC-2229/2023	G ROUT	GENERAL		Order Dtd. 2024-05-14	CONTEMPT	(Se No-108)
2	60980/2026	18.08.2026	WP (C) – 14860/2022	P K MISHRA	GENERAL		Order Dtd. 2025-10-28	WRIT BRANCH-6	(Se No-24)

3	60981/2026	18.08.2026	RSA-222/2007	M K PANI	GENERAL		Order Dtd. 2026-05-18	SECOND APPEAL	(Se No-
4	60982/2026	18.08.2026	WP (C) - 22418/2019	S K BISWAL	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-2	(Se No-34)
5	60983/2026	18.08.2026	CRA-122/2001	S K KAR	GENERAL		Order Dtd. 2009-11-05		(Se No-34)
6	60985/2026	18.08.2026	ABLAPL-8477/2025	M R SAHOO	GENERAL		Order Dtd. 2026-02-18	BAIL-1	(Se No-15)
7	60986/2026	18.08.2026	CRLMC-2688/2026	D SAMAL	GENERAL		Order Dtd. 2026-02-18		(Se No-15)
8	60988/2026	18.08.2026	WP (C) - 25497/2026	A DAS	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-6	(Se No-54)
9	60989/2026	18.08.2026	CRLMC-2784/2026	S PRADHAN	GENERAL		Order Dtd. 2026-02-18		(Se No-54)
0	60991/2026	18.08.2026	WP (C) - 25496/2026	A DAS	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH (DIVISION BENCH-1)	(Se No-105)
1	60992/2026	18.08.2026	WP (C) - 25461/2026	A DAS	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-6	(Se No-54)
2	60993/2026	18.08.2026	RSA-32/2025	G SUNDARA	GENERAL		Order Dtd. 2026-02-18	SECOND APPEAL	(Se No-
3	60994/2026	18.08.2026	WP (C) - 16462/2026	R B MISHRA	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-5	(Se No-23)
4	60995/2026	18.08.2026	CRLMC-1098/2026	U K PANDA	GENERAL		Order Dtd. 2026-02-18	CRIMINAL MISC	(Se No-
5	60996/2026	18.08.2026	WP (C) - 6330/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-4	(Se No-27)
6	60997/2026	18.08.2026	CRLMP-1101/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-02-18		(Se No-27)
7	60998/2026	18.08.2026	CRLMP-1165/2026	M K NAYAK	GENERAL		Order Dtd. 2026-02-18		(Se No-27)
8	61001/2026	18.08.2026	ABLAPL-7572/2026	M R SAHOO	GENERAL		Order Dtd. 2026-02-18	BAIL-1	(Se No-
9	61002/2026	18.08.2026	WP (C) - 32078/2024	S K PATRI	GENERAL		Order Dtd. 2026-02-18		(Se No-
0	61003/2026	18.08.2026	CRLMC-71/2026	M K NAYAK	GENERAL		Order Dtd. 2026-02-18		(Se No-
1	61004/2026	18.08.2026	ABLAPL-8423/2025	M R SAHOO	GENERAL		Order Dtd. 2026-02-18		(Se No-
2	61005/2026	18.08.2026	WP (C) - 25322/2026	D K BEHERA	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-6	(Se No-

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3	61006/2026	18.08.2026	CRLMC-105/2026	M K NAYAK	GENERAL		Order Dtd. 2026-02-18		(Se No-54)
4	61007/2026	18.08.2026	CMP-638/2026	D K NAIK	GENERAL		Order Dtd. 2026-02-18		(Se No-54)
5	61008/2026	18.08.2026	WP (C) - 26080/2026	P C DAS	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-4	(Se No-37)
6	61009/2026	18.08.2026	WP (C) - 26134/2026	P K MISHRA	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-8	(Se No-40)
7	61011/2026	18.08.2026	ABLAPL-9411/2026	J BEHERA	GENERAL		Order Dtd. 2026-02-18	BAIL-1	(Se No-
8	61012/2026	18.08.2026	RPFAM-21/2026	J BEHERA	GENERAL		Order Dtd. 2026-02-18	FIRST APPEAL	(Se No-
9	61013/2026	18.08.2026	WP (C) - 3729/2025	A SUHAIL	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
0	61014/2026	18.08.2026	WP (C) - 3729/2025	A SUHAIL	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
1	61015/2026	18.08.2026	WA-804/2025	S K KAR	GENERAL		Order Dtd. 2026-02-18		(Se No-116)
2	61016/2026	18.08.2026	CMP-848/2025	S NAYAK	GENERAL		Order Dtd. 2026-02-18		(Se No-116)

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